

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 2501
TO BE ANSWERED ON 30.11.2016**

Conduct of Legal Workshops

2501. SHRI K. PARASURAMAN:
SHRI MAHEISH GIRRI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken joint initiative with the Ministry of HRD to conduct legal workshops in the schools to make children aware about the basics of law and justice;
- (b) if so, the details thereof along with other mechanism to bring awareness about the basic law amongst people;
- (c) whether the Government is planning to involve advocates or law students in conducting such programs in schools and colleges and if so, the details thereof;
- (d) whether there is an initiative taken by the Government to increase legal literacy amongst rural women; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

- (a) : No Madam.
- (b) : Does not arise.
- (c) : No Madam.
- (d) : No Madam.
- (e) : Does not arise.
